

[Extract from the Chd. Admn. Gaz., dated the 1st March, 2000]

CHANDIGARH ADMINISTRATION  
SOCIAL WELFARE DEPARTMENT

The 18th February, 2000

No. SW2/SWD/99/515.--The Administrator, Union Territory of Chandigarh is pleased to make following Rules governing Scholarship for Disabled Persons :--

Title :--These Rules may be called the "RULES OF SCHOLARSHIP FOR DISABLED PERSONS, 1999".

1. Object : The main purpose of the scheme of scholarships for the Disabled Persons is to assist them to secure such education, academic, technical or professional training or even training on the shop/floor of the Industrial establishment as would enable them to earn a living and to become useful members of the society.

2. Scope : The scheme will be applicable to all categories of the disabled persons viz. the Visually Handicapped, the Hearing Handicapped and the Orthopaedically Handicapped, Mentally Retarded, Leprosy Cured and others.

3. Definition of the Disabled Persons\*

The Visually Handicapped :

The visually handicapped are those who suffer from either of the following conditions :--

- (a) Total absence of sight.
- (b) Visual acuity not exceeding 6/60 or 20/200 (Snellen) in the better eye with correcting lenses.
- (c) Limitation of the field of the vision subtending an angle of 20 degree worse.

The Hearing Handicapped :

The hearing handicapped are those in whom the sense of hearing is non-functional for ordinary purpose of life. They do not hear/understand sound at all even with amplified speech. The case included in this category will be those having hearing loss more than 70 decibels in the better ear (profound impairment) or total loss of hearing in both ears.

The Orthopaedically Handicapped :

The Orthopaedically handicapped are those who have a physical effect or deformity which causes interference with the normal functioning of the bones, muscles and joints.

Multiple Handicapped :

The multiple handicapped are those who suffer from more than one disability.

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\*To disabled persons will include Leprosy cured patients as well as persons suffering from spastics.

### Mentally Handicapped :

A person shall be deemed to be mentally handicapped if his mental retardation refers to sub-average general intellectual functioning which originates during the development period and is associated with impairment in adaptive behaviour.

### Cerebral Palsy :

A person with cerebral palsy is one whose motor function is impaired due to brain damage during the perinatal period or early infancy.

### Other categories :

A person suffering from a disability not covered under definitions mentioned above, which is certified by a registered medical practitioner to have the effect of permanently reducing considerably such person's capacity for normal work or engaging in a gainful employment.

## 4. Eligibility Requirements :

- (i) **Nationality:** A disabled person who is a citizen of India may apply for scholarship under this scheme.
- (ii) His/her family should have resided in U.T. Chandigarh continuously for three years immediately before making the application.
- (iii) Scholarship will be provided to all categories of disabled persons defined earlier for pursuing general, technical and professional education from 9th class onwards—
  - (a) **Educational Requirements :** A disabled person will be eligible for the award of scholarship for study from Ninth Standard onwards. He/She would have secured at least 40% mark at the previous annual examination.
  - (b) **Music Course :** A disabled person should have passed Madhyama or its equivalent examination atleast in second division from a college affiliated to a University or from Institution of all India Character approved by the Central Government.
  - (c) **Vocational Course :** A disabled person should be undertaking a vocational training course in any vocational training centre/workshop/ITI, or any other centre run by the Central/State Government/Local body or any voluntary organisation or institution recognised by Central/State Government. This will also include apprenticeship or training in a recognised institution or in industries. Lack of academic qualification need not be a bar to vocational training.
- (iv) **Income :** No scholarship will be admissible if the combined monthly income of the parents/guardian of the candidate is more than Rs. 5,000 (Rupees Five thousand). (A certificate to this effect will have to be submitted in Appendix VII).
- (v) **Other Requirements :**
  - (a) **Course :** A disabled person must be studying a full-time course or correspondence course in an educational institution affiliated to a Board/University. Music course in an institution affiliated to a University or an organisation approved by the State or Central

Government or working as trainee in a recognised institution or commercial/industrial establishment approved by the Central or State Government.

- (b) A disabled student who under any scheme of the Central/State Government has received craft training free of cost, or undergone a course of general education free of cost will be eligible for consideration for scholarship for higher technical training or higher education. The students who want to go in for academic courses after doing craft training and vice-versa shall not however, be considered for scholarship.

Applicant will have to furnish an undertaking duly countersigned by his/her parent/guardian stating that he/she is not in receipt of assistance from any other source. In the event of the undertaking being found false the granting of further scholarship will be stopped and amount already paid will be recovered from the parent/guardian or from the candidate himself if he/she is an adult.

(c) Scholarship will not be awarded :

(i) for pursuing a parallel course of study e.g. scholarship will not be awarded to an M.A. in Economics to pursue study in M.A. Political Science.

(ii) for study outside India.

(iii) for pursuing academic/technical course if a candidate has already completed a vocational course/training.

(iv) for undertaking any training course for the second time.

(d) Disabled person who has received any vocational training in any institution including any Central or State Government Organisations shall be considered for the award of scholarship to work as trainee in any establishment approved by the Central or State Government.

#### 5.(a) Rates of Scholarship :

The rates of scholarships for different courses of study are detailed in the Appendix-III.

#### 6. Tenure of Scholarship :

The Scholarship will be tenable for a particular stage of study and is renewable from year to year within the stage of education and it will depend on promotion to the next class. However, scholarships would be limited to a period of six years after Class XII. The stage of study is as given below :--

(a) From Ninth Class leading to Pre-degree courses or its equivalent examination.

(b) For courses after pre-degree or its equivalent examination upto First Degree Examination viz. B.A./B.Sc./B.Com./Medical Engineering etc.

(c) For Post graduate course, i.e. M.A./M.Sc./M.Com./LL.B./B.Ed./Chartered Accountancy/C & W Accountancy/Company Secretaryship, etc.

- (d) For the following courses in Vocational/Technical Professional Apprenticeship :
- (i) For the Certificate Course.
  - (ii) for the Diploma Course.
  - (iii) for the Post Diploma Course.
- (e) The period of training in commercial or any other establishment or other training shall be in each case be decided by the establishment in consultation with the State Department of Social Welfare provided that the period shall not exceed one year, say, with the specific approval of the Department on the basis of exceptional circumstances set down in writing.

(Note.-- Scholarship will also be available for the courses in Music).

**7. Mode of Applying :**

(a) Application should be made to the Social Welfare Department in the prescribed form (Appendix I/II) through the head of the institution where candidate is admitted as a student/apprentice/trainee.

(b) Documents : Each application shall be accompanied by the following documents :--

(i) Medical Certificate :

A certificate issued by the Competent Authority to the effect that the candidate is permanently disabled within the meaning of the definition given in Rule 3.

(ii) Photograph :

A recent photograph in case of orthopaedically handicapped candidate showing the deformity.

(iii) Audiogram :

An audiogram chart in respect of a deaf candidate.

(iv) Statement of marks :

Statement of marks indicating the maximum marks and those obtained at the previous annual examination passed indicating percentage of marks duly attested by a gazetted officer of the Central or State Government or Head of the institution concerned or a Member Parliament or State Legislature.

**8. Award of Scholarship :**

(a) All applications shall be considered by the Director Social Welfare in consultation with such experts as it may consider necessary to consult. The decision of Director Social Welfare in regard to the selection or rejection shall be final.

- (b) Every selected candidate shall be informed of the course for which scholarship has been awarded through the head of the Institution/establishment/voluntary organisation.

**9. Payment :**

The payment of scholarship will start from the month admission is taken and will be payable up to the month of examination/conclusion of training provided that :--

- (i) the period for which the scholarship is payable should not exceed the period for which the course/training is held.
- (ii) scholarship is not payable for a month in which the course of study/training has not commenced before the 20th of the month or the scholar/trainee has not joined before 20th.
- (iii) scholarship is not payable for a month in which the course/training has terminated on or before the 8th of the month or the scholar/trainee has left the course of study/training Institution/establishment before the 8th of the month.

**10. Extension of Scholarship :**

The Department of Social Welfare may at its discretion, extend scholarship for such period as it considers fit to cover an extension of the period of study/training of the candidates caused by failure in an examination provided that the candidate's failure is due to circumstances beyond control. Such extension shall normally be made on the advice of the head of the institution/establishment where the scholar/trainee is studying/working.

**11. Other Conditions :**

- (a) The Chandigarh Administration may, at its discretion, relax the educational and other qualification.
- (b) The Chandigarh Administration reserves the right to amend the rules without notice.

This issues with the concurrence of F.D. conveyed,--vide their Memo No. 456-FII(14)-2000/1590, dated 16th February, 2000.

RAKESH SINGH,

Secretary Social Welfare,  
Chandigarh Administration.

**APPENDIX-III**  
**Rates of Scholarship**

Sr. No.	Type of Course	Rate per month for day scholars	Rate per month for hostlers
1.	<b>Class IX to +2</b>	Rs.	Rs.
	(a) those who are receiving books/stationery, boarding/lodging	150.00	250.00
	(b) those students who do not get free books/stationery, boarding/lodging	300.00	500.00
2.	<b>All other higher Classes</b>		
	(a) those who are receiving books/stationery, boarding/lodging	200.00	300.00
	(b) those students who do not get free books/stationery, boarding/lodging	300.00	500.00

Note.--(a) The students in vocational courses will get the scholarship at the rates of the scholarship provided in the above categories according to the level of diploma/certificates.

**SOCIAL WELFARE DEPARTMENT**

**Scholarship for the Disabled**

**Instructions to Candidates**

Candidates should consult the rules regulating the award of scholarships to the physically handicapped carefully to see if they are eligible before filling in the application form. A copy of the rules is available with the Department of Social Welfare/Education.

2. The application form must be filled in accurately and legibly and all answers should be given in words and not by dashes or dots.

3. A candidate must send the following documents with the application :--

- (i) Medical Certificate;
- (ii) Income Certificate;
- (iii) Statement of Marks of the previous annual examination;
- (iv) Recent photograph in the case of orthopaedically handicapped candidates showing the deformity;
- (v) Audiogram in the case of hearing handicapped candidates only.

4. Candidates are informed that if an application is incompletely or wrongly filled in and is not accompanied by any of the documents

mentioned above without a reasonable explanation having been given for its absence the application is liable to be rejected and no appeal against its rejection shall be entertained.

5. The candidates who were in receipt of this scholarship should invariably mention the previous reference number.

APPENDIX I  
SOCIAL WELFARE DEPARTMENT  
Scholarship for the Disabled

Application must reach the Director Social Welfare/District Education Officer, U.T., within the prescribed time.

PART-I

(To be filled in by the candidate)

1. Name in full:           Shri/Smt./Km.  
(In block letters)
2. Postal address to which communication should be sent.
3. (a) Are you citizen of India ?  
(b) Whether Scheduled Caste/  
Tribe/OBC.
4. Date of birth:  
(in Christian era)
5. Name and address of the parents/  
guardian and relationship of the  
guardian with the applicant.           Name of parent/guardian  
-----  
Profession .....  
Address .....  
.....  
Relationship of guardian.....  
.....
6. Total monthly income of both the  
parents/guardian.
7. Please state if you are earning  
an income.                                   Yes/No  
  
      If yes please indicate-  
      (i) The source  
      (ii) The monthly amount

8. (a) Particulars of all examinations passed (Commencing with the middle or equivalent examination):

Name of examination	year	Subject taken	Name of Institution	Name of Board/ University
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(b) Percentage of marks obtained in the last examination passed:  
(In the case of examination in music, Indicate division obtained)

9. Have you ever received scholarship under the Scheme ? Yes/No

If yes, Indicate -

(i) the course/stage of study;

(ii) period for which scholarship was paid;

(iii) Sanction/Reference No.

10. Please state whether you have undergone any training course at any training centre for adult blind/deaf approved by the Central/ State Government.

11. (i) Course of study for which scholarship is now desired

(ii) Date of commencement of the course

(iii) Appropriate date of termination of the course

(iv) Date of joining the present standard in the course during the current academic year

12. For Visually Handicapped. Have you engaged a reader ?

If yes, please indicate-

(i) Amount paid per month:

(ii) Date of engagement:

13. Documents attached :

(i)

(ii)

(iii)

(iv)

(v)



I hereby declare—

(i) that I shall not accept emoluments, scholarship, stipend, or any other assistance or grant in any other form whatsoever, except exemption for tuition fee, from any other course during the tenure of Scholarship if awarded to me under the above scheme.

OR

that I am in receipt of assistance to the tune of Rs..... from ..... and in the event of award of scholarship. I undertake to refund it from the month of scholarship is payable to me, to the source from where I have received, and that during the tenure of scholarship, if awarded, I shall not receive any other financial assistance, emoluments, scholarships, stipend or any grant in any form whatsoever, except the exemption from payment of fees.

(ii) that the statements made in the applications are true to the best of my knowledge and belief and that no material information having a bearing on selection has been concealed or withheld.

Counter signature of  
Gazetted Officer of  
Central/State Govt./  
M.P./M.L.A./Magistrate/  
Head of the Institution.

Signature of the Candidate.

Place :

Date :

Counter signature of the  
guardian in case  
candidate is minor.

## PART-II

(To be filled in by the head of the Institution)

1. (a) Is the candidate enjoying free board and/or any other concession in kind from any other source ?  
(b) If so, indicate the monthly amount equivalent to the concession.
2. Is the candidate residing in an hostel attached to School/College/ Establishment ? If so, date from which residing.
3. (a) Details of the nearest branch of Reserve Bank of India/or State Bank of India or a

Subsidiary Bank affiliated to the State Bank of India where Government business is transacted

- (b) The designation of an officer in whose favour demand draft may be remitted

4. For Orthopaedically Handicapped.--

- (i)(a) Is the candidate using any prosthetic appliance(s) and aid needed ?
- (b) If so, please indicate the nature of appliance(s) used
- (ii)(a) Is the candidate using special transport to and from the institution ?
- (b) If so, please indicate clearly the mode of transport and the approximate distance travelled daily

5. For Visually Handicapped--

Has the candidate engaged a Reader ? If so, the monthly amount paid to him/her and the date from which engaged

Certified that---

- (i) The information given by the applicant in Part-I has been checked and found correct.
- (ii) This institution is affiliated to the University of..... by Government of ..... and the course of study/training is recognised by the University/Government.

Signature of the Head of the Institution

No.

Name .....  
(In block letters)

Place :

Designation .....

Date :

Address .....

PIN .....  
(Seal of the Head of Institution)

**APPENDIX II**  
**SOCIAL WELFARE DEPARTMENT**  
 Application form for stipends to  
 trainees in recognised institution.

**PART-I**

(To be filled in by the candidate)

1. Nature of physical handicap
2. Name in full:  
(In block letters)
3. Postal address to which communication should be sent:
4. (a) Are you a citizen of India ?  
 (b) District and State to which you belong:  
 (c) Whether you are Scheduled Caste/Tribe :
5. Date of birth:  
(In Christian era)
6. Name and address of the parents/guardian and relationship of the guardian with the applicant:
 

Name of the parent/guardian	.....
Profession	.....
Address	.....
Relationship of guardian	.....
7. Total monthly income of both the parents/guardians:  
if yes please indicate :
8. Please state if you are earning an income :
 

Yes/No
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  - (i) The source :
  - (ii) The monthly amount :
9. Have you ever received stipend under this scheme ?
 

Yes/No
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If yes, indicate the period and name of the trade and the name of Industry in which training was obtained:
10. (i) Name of the training being pursued:  
 (ii) Exact date of joining the training:

(iii) Date of termination of the training:

I hereby declare :--

- (i) That I shall not accept emoluments, scholarship, stipend or other financial assistance or grant in any other form from the employer with regard of this training.
- (ii) That the statements made in the application are true to the best of my knowledge and belief and that no material information having a bearing on selection has been concealed or withheld.

Counter signature of  
Gazetted Officer of  
Central/State Government/  
M.P./M.L.A./Magistrate/  
Head of the Establishment.

Place :

Date :

Signature of the candidate.

Counter signature of the  
guardian in case candidate is  
minor.

#### PART-II

(To be filled in by the head of the establishment/approved industry).

1. (a) Is the candidate being paid salary/emoluments etc. in connection with the training ?
- (b) If so, indicate his/her monthly salary/emoluments
2. Is the candidate residing in an hostel attached to the establishment/industry ? If so, date from which residing
3. (a) Details of the nearest branch of Reserve Bank of India, or State Bank of India, or a subsidiary bank affiliated to the State Bank of India where Govt. business is transacted
- (b) The designation of an officer in whose favour Demand Draft may be remitted

Certified that :—

- (i) The information given by the applicant in Part I has been checked and found correct.
- (ii) The establishment/industry is approved by the Union Labour Ministry or the State Government and Registration No. is .....

(iii) Shri/Smt./Km.....  
 is a handicapped person (hearing handicapped, visually handicapped or orthopaedically handicapped mentally retarded etc.) and has been placed for inplant training in our establishment with effect from ..... will be over on .....

Signature of the Head of the Institution

No.

Name .....  
 (In block letters)

Place :

Designation .....

Date :

Address .....

PIN .....

(Seal of the Head of Institution)

APPENDIX VIII

SOCIAL WELFARE DEPARTMENT

Annual Progress Report of the Disabled Scholar for the year ending 2000 .....

1. Name of Scholar ..
2. Nature of Handicap ..
3. Course of Study/training pursued ..
4. Date of joining the course in your institution ..
5. Present standard of study ..
6. Date of joining present stanard ..
7. Approximate date of conclusion of course in your institution ..
- 8.(i) Date of commencement and termination of examination. State whether the examination was a public one or otherwise ..
- (ii) Result of the examination and comments ..
9. (i) Whether Scholar has sought re-admission after annual public examination, and if so, the date of rejoining the institution ..
- (ii) Whether scholar was continuously on the rolls of the institution ..
- (iii) If not, indicate the reasons of absence and the period of absence ..